

**In the Court of Sh. Kartar Chand, Marriage Officer-cum- Sub-Divisional Magistrate  
Shahpur, Distt. Kangra (H.P.)**

1. Sh. Arun Kumar s/o Sh. Dharam Chand, r/o Village Nousher, P.O. Rait, Tehsil Shahpur, Distt. Kangra (H.P.).

2. Smt. Sarojani Suryavanshi d/o Sh. Manharan Suryavanshi, r/o Village Badhonda, P.O. Dharang, Tehsil & Distt. Janjgir Champa (Chhattisgarh) . . *Applicants.*

*Versus*

1. General Public

2. Local Registrar, Gram Panchayat Basnoor . . *Respondents.*

*Subject.*—Application for the Marriage registration u/s 16 of Registration of Marriage Act, 1954.

Applicants Sh. Arun Kumar s/o Sh. Dharam Chand, r/o Village Nousher, P.O. Rait, Tehsil Shahpur, Distt. Kangra (H.P.) & Smt. Sarojani Suryavanshi d/o Sh. Manharan Suryavanshi, r/o Village Badhonda, P.O. Dharang, Tehsil & Distt. Janjgir Champa (Chhattisgarh) has filed an application u/s 16 of Special Marriage Act, 1954 alongwith declaration in which they have stated that they have solemnized their marriage on 12-06-2023 at Chamunda Nandikeshwar Mandi Nayas, Tehsil Dharamshala, Distt. Kangra (H.P.) as per Hindu rites & customs.

Therefore, the general public is hereby informed through this notice that any person who has any objection regarding the registration of this marriage can file an objection personally or in writing before this court on or before 02-11-2024. After that no objection will be entertained and marriage will be registered accordingly.

Seal.

Sd/-  
(KARTAR CHAND),  
*Marriage Officer-cum- Sub-Divisional Magistrate,  
Shahpur, Distt. Kangra (H.P.).*

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